

Mr P.C. Mohapatra

Mr D.N. Mishra

CAT / J / II A.C.

(A)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A.No. 1231996

Arbinda BarikApplicant (s)

Versus

Union of IndraprasthaRespondent (s)

Sr. No.	Date	Order with Signature
1	14.2.96	<p>REGISTER</p> <p>B. Sat 13.2.96 Registrar</p> <p>Heard Shri P.C. Mohapatra, learned counsel for the applicant.</p> <p>The applicant submits that he was engaged for casual work during the year 1985. He would like to be considered for similar engagement in future, whenever work is available. The application is disposed of at the admission stage with a direction that the applicant be suitably engaged whenever work is available.</p> <p>Hand over a copy of the order to the petitioner's counsel.</p> <p><i>[Signature]</i> MEMBER (ADMINISTRATIVE)</p> <p>As per the order passed in OA 122/96 on 9.12.97, put up after the RT is filed.</p>

J.P.O. of No 501-
is filed.

[Signature]

In this application
of 19, the applicant
has prayed for
regularisation of
service.

For Registration

[Signature]

[Signature]

[Signature]

[Signature]

B. Sat 13.2.96

Per Adarsh
Intendant of

[Signature]

[Signature]
1997
Member (Adm.)

Revised
on 14.2.96